GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:467 ANSWERED ON:25.07.2001 MPLADS DADICHILUKA VEERA GOURI SANKARA RAO

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is fact that works alloted by members of Parliament under the MPLADS for execution sometimeswere bogged down by inordinate delay due to procedural lapses; and
- (b) if so, whether the Government propose issue fresh instructions to executing agencies engaged in Rural Water Supply Scheme, Panchayati Raj Departments, PublicWorks Department, etc. to ensure timely implementation of schemes entrusted to them by M.P's?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF HEDEPARTMENTO F DISINVESTMENT MINISTER OF STATE IN THE MINISTRIES OF LANNING STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATIETIE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

- (a) Some complaints from the Members of Parliament havebeen received regarding slow pace of implementation of MPLADS works.
- (b) The Government has taken a number of steps to expedite the pace of progress under the Scheme. District Heads have been advised to process and sanction works recommended by Members of Parliament to the extent of their yearly entitlement of funds and to stipulate time limit in the work order for the implementing agencies to complete the given work in a specific time frame, depending upon the nature of the work. All the State Governments have been advised to issue instructions to all District Heads to quickly process the works recommended by Members of Parliament and accord administrative and financial sanction within 45 days and to scrupulously follow the monitoring provisions by all concerned. Meetings are being held by Minister of State (Statistics & Programme Implementation) in states to review the progress of works under MPLADS. In the past, such Review Meetings were held in Bihar, Orissa, West Bengal, Goa and Maharashtra.